

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 9

IA 2033/2024 in C.P. (IB)/869(MB)2022

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON 30.04.2024

NAME OF THE PARTIES: **L&T FINANCE LIMITED VS MR. MANOJ**
PATHAK

Section 95(1) of the Insolvency & Bankruptcy Code, 2016

ORDER

IA No. 2033/2024 –

1. Ms. Garishma Dalvi, Advocate i/b Indus Law appeared for the Applicant.
2. Mr. Avinash Khanolkar, Advocate a/w Ms. Surekha Yadav appeared for the RP.
3. Learned Counsel for the Applicant seeks some time to obtain further instructions.
4. List this IA on **14.05.2024** for further consideration.

Sd/-
PRABHAT KUMAR
MEMBER (TECHNICAL)

Sd/-
JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)

Sapna